

On the request of Central Bureau of Investigation (CBI) to the Director General of Health Services on 9-10-1989, the Central Drugs Inspectors, North Zone randomly drew samples of 20 batches and sent them to the Central Drugs Laboratory, Calcutta, for test and analysis. Out of these samples, 14 samples were found not of standard quality for the reasons that they were contaminated with fungus; one sample failed in Pyrogen test and 5 samples were declared to be of standard quality.

Based on the reports of the analysis and investigations, prosecution was launched against M/s Eskay Pharmaceuticals as well as M/s Osiers Pharma Ltd. in the Court of 1st class Metropolitan Magistrate, Tis Hazari, Delhi, under the provisions of the Drugs & Cosmetics Act and Rules thereunder. The matter is, thus sub-judice.

2906. [Transferred to *lite* 7th August, 1992]

2907. [Transferred to the 1th August, 1992]

#### **Ban on advertisement of tobacco products**

2908. SHRI INDER KUMAR GUJRAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what steps are being taken by his Ministry to discourage the use of tobacco;

(b) whether there is any proposal to ban the advertisement of tobacco products; and

(c) if so, what are the details hereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. C. THARA DEVI SIDDHARTHA): a) to (c) Administrative instructions have already been issued to prohibit smoking, to start with, in a few

selected public places like hospitals, dispensaries and other health care establishments, educational institutions, conference rooms domestic air flights, air conditioned chaircars and air conditioned sleeper coaches in trains, sub-urban trains and air-conditioned buses.

In order to ban/regulate the advertisement of tobacco products the Govt. have initiated steps to enact a Comprehensive Anti-Tobacco Legislation.

#### **Payment of gratuity to the employees of family planning association of India**

2909. DR. BALDEV PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) the number of employees appointed under Government funded projects of the Family Planning Association of India, New Delhi Branch;

(b) the number of employees superannuated/died in harness between 1st January, 1986 and 1st July, 1992; and

(c) the amount of Gratuity paid in each case in terms of the Family Planning Association of India Employees' Group Gratuity-cum-life Assurance Scheme, 1978?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) 46 (including 3 part-time) employees are appointed under Government funded projects of FPAI, New Delhi.

(b) Five, Sir.

(c) As there is no provision under the Government funded projects for payment of gratuity, the staff working in these projects is not being covered under the Family Planning Association of India Employees' Group Gratuity-cum-life Assurance

Scheme, 1978. However, the staff have filed a suit in the Delhi High Court for claiming this and other terminal benefits admissible on retirement to the Central Government Employees. The matter is, at present, *subjudice*.

### Developing uric acid stones

**2910. MISS SAROJ KHAPARDE:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Indian Scientists have successfully developed Uric Acid Stones in a Laboratory which is a break-through that may help design an exact therapy for kidney disorders caused by deposition of these stones; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) and (b) The news item pertaining to the subject reported in the Hindustan Times dated 2.7.1992 has been seen and a detailed report has been called for.

**गुजरात में केन्द्रीय सरकार स्वास्थ्य योजना के अस्पतालों का खोला जाना**

**2911. श्री राजूभाई ए० परमार :** क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार स्वास्थ्य योजना के अधीन गुजरात में जिलेवार कितने-कितने औषधालय/अस्पताल खोलने का विचार है ;

(ख) उक्त राज्य में स्वास्थ्य सेवाओं में सुधार करने संबंधी नई योजनाओं का व्यौरा क्या है ; और

(ग) चालू वित्तीय वर्ष के लिए सरकार के विचाराधीन योजनाओं का जिला-वार व्यौरा क्या है ?

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्रीमती डी० के० तारादेवी सिद्धार्थ :** (क) से (ग) अहमदाबाद (गुजरात) में इस समय केन्द्रीय सरकार स्वास्थ्य योजना के तीन एलोपैथिक औषधालय और एक-एक होमियोपैथिक और आयुर्वेदिक यूनिट कार्य कर रही है। संसाधनों की कमी के कारण इस समय कोई नया औषधालय खोलने का कोई प्रस्ताव नहीं है। बहरहाल, केन्द्रीय सरकार स्वास्थ्य योजना के लाभार्थियों के इलाज के लिए निम्नलिखित सरकारी अस्पतालों को मान्यता प्राप्त है :—

1. बी० एस० अस्पताल
2. नागरी नेत्र अस्पताल
3. साराभाई अस्पताल
4. एल० जी० अस्पताल

राज्य में स्वास्थ्य सेवाओं का विस्तार राज्य सरकार द्वारा किया जाता है।

### Opening of Medical College in the name of Late Shri Rajiv Gandhi

**2912. DR. YELAMANCHILI SIVA JI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a Private medical college is proposed to be opened at Guntur with capitation fee in the name of Late Shri Raj Gandhi;

(b) whether any permission has been sought, by the management; and

(c) if so, what are the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. FOTEDAR): (a) to (c) A reference has been received seeking the establishment of a medical college at Guntur to be named after the late S Rajiv Gandhi. It has been conveyed